

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **24.07.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : Bank of India  
Vs  
Monorex Pvt Ltd

**MAIN PETITION NUMBER** : CP/1381/IB/2018

**(IA/MA) APPLICATION NUMBERS**

IA(DIS)/12(CHE)2024

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**ORDER**

Present: Mr. A.G.Sathyannarayana Ld. Counsel for Applicant / Liquidator.

Synopsis filed.

Arguments heard.

**Order reserved.**

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**[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)**

MS

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**[SANJIV JAIN]  
MEMBER (JUDICIAL)**